

ITEM NO.7

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20553/2019

(Arising out of impugned final judgment and order dated 14-05-2018 in CMRA No. 4/2018 22-02-2018 in SPLA No. 818/2008 passed by the High Court Of Judicature At Allahabad)

MADHURANDRA MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.125982/2019-CONDONATION OF DELAY IN FILING and IA No.125984/2019-EXEMPTION FROM FILING O.T. and IA No.125983/2019-CONDONATION OF DELAY IN REFILING)

Date : 02-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s)

Mr. D. K. Devesh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(GEETA AHUJA)
COURT MASTER (SH)

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER